

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 14/2016**

**SECTION OF THE COMPANIES ACT: 433, 434 & 439**

**In the matter of:**

**M/s. Punjab & Sind Bank**

..... **Petitioner**

**VS.**

**M/s. Goenka Diamond & Jewels Ltd.**

..... **Respondent**

**Order deliver on 07.07.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Sahil, Advocate

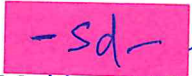
For the Respondent (s) : None Appeared

**ORDER**

The counsel for petitioner has sought one week time to file two sets of petition, compliance affidavit in terms of notification No. G.S. R 1119 (E) dated 7.12.2016 and affidavit of service under the relevant rule of Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

The counsel for petitioner is directed to file aforementioned documents within a week.

List the matter on 13.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**